F.No. 01(03)/Roster/CESTAT/2022 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.05.2022

ORDER NO. 105 of 2022

Hon'ble President is pleased to partially modify the roster order no. 52

of 2022 for CESTAT, Allahabad on 24.05.2022 as follows:

On 24.05.2022 at 2:30 p. m. Hon'ble Mr. Justice Dilip Gupta, President and Mr. P.V. Subba Rao, Hon'ble Member (Technical) Mr. P.V. Subba Rao, Hon'ble Member (Technical) Defect Diary Appeal Nos. 700082021, 700092021 and 700102021 M/s. Flora Products & Others vs. Commissioner of Customs, Central Excise and Service Tax,	PERIOD	SOLUTION STORY OF THE STORY OF		
24.05.2022 at 2:30 p. m. Mr. P.V. Subba Rao, Hon'ble Member (Technical) Mr. P.V. Subba Rao, Hon'ble Member (Technical) Defect Diary Appeal Nos. 700082021, 700092021 and 700102021 M/s. Flora Products & Others vs. Commissioner of Customs, Central		CORAM Hon'blo Mr. L. (1) Diff	WORKS ASSIGNED	
Note: Noida	24.05.2022 at 2:30 p. m.	Mr. P.V. Subba Rao, Hon'ble Member (Technical)	Nos. 700082021, 700092021 and 700102021 M/s. Flora Products & Others vs. Commissioner of Customs, Central Excise and Service Tax,	

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Commissioner (AR)/Notice Board/Website/Guard File/Office Copy. Association/0/o

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.05.2022

ORDER NO. 106 of 2022

Hon'ble President is pleased to partially modify the roster order no.

74 of 2022 for CESTAT, New Delhi on 03.06.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 03.06.2022 at 2:30 pm	Hon'ble Mr. Justice Dilip Gupta, President	ST/50007/2016 M/s. Mahanagar Telephone Nigam Ltd. vs. CCE & ST, Delhi (LTU)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

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Deputy Registrar